National Company Law Tribunal Allahabad Bench Allahabad

CP No. NCLT/Ald/Manu/Mahto

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2016.

NAME OF THE COMPANY: Manu Mahto

Vs.

**M/s Prism Industries** 

SECTION OF THE COMPANIES ACT: u/s 73 of Companies Act.

SI. No. Name Designation Representation Signature

2.

## Order dated 02.11.2016

CP No. NCLT/Ald/Manu Mahto Vs. M/s Prism Industries

Report of ROC is not received. Let ROC submit his detailed report on or before 24.11.2016. Office is directed to communicate the order to the ROC, Kanpur.

List the matter on 24.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

Dated 02.11.2016